

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

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C.P No. 82/(MAH)/2016  
M.A. No. 454/2017, 539/2017  
I.A. No. 75/2017

CORAM:

Present:

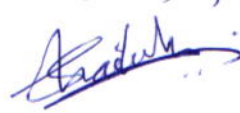
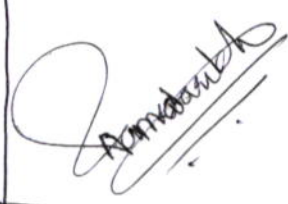
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: M/s. Cyrus Investments Pvt. Ltd. & Anr.  
V/s.  
M/s. Tata Sons Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956  
and 241-242 of the Companies Act, 2013.

| S. No.                                                                                          | NAME                            | DESIGNATION | SIGNATURE                                                                             |
|-------------------------------------------------------------------------------------------------|---------------------------------|-------------|---------------------------------------------------------------------------------------|
| 1.                                                                                              | Sr. Counsel Mr. Ran Kadam       |             |                                                                                       |
| 2.                                                                                              | Sr. Counsel Mr. S.N. Mookherjee |             |                                                                                       |
| 3.                                                                                              | Counsel Mr. Prateek Seksania    |             |                                                                                       |
| 4.                                                                                              | Advocate Ms. Ruby Singh Ahuja   |             |                                                                                       |
| 5.                                                                                              | Advocate Mr. Dhruv Dewan        |             |                                                                                       |
| 6.                                                                                              | Adv. Mr. Nitesh Jain            |             |                                                                                       |
| 7.                                                                                              | Adv. Mr. Anupm Prakash          |             |                                                                                       |
| 8.                                                                                              | Adv. Mr. Sidharth Sharma        |             |                                                                                       |
| 9.                                                                                              | Adv. Mr. Arjun Sharma           |             |                                                                                       |
| 10.                                                                                             | Adv. Mr. Sahil Monga            |             |                                                                                       |
| 11.                                                                                             | Adv. Mr. Rohan Batra            |             |                                                                                       |
| 12.                                                                                             | Adv. Ms. Juhi Mathur            |             |                                                                                       |
| 13.                                                                                             | Adv. Ms. Shivang Agarwal        |             |                                                                                       |
| 14.                                                                                             | Adv. Mr. Jeet Koria             |             |                                                                                       |
| i/b. Shardul Anandh Mangaldas & Co<br>Adv. for Resp. No. 1, 2, 3 and 23.                        |                                 |             |  |
| Mr. Shailesh Poria i/b. Economic Law Practice<br>for Respondent Nos. 5 & 7.                     |                                 |             |                                                                                       |
| 15.                                                                                             | Counsel Mr. Zal Andharyajna     |             |                                                                                       |
| 16.                                                                                             | Counsel Ms. Shrutti Sardesai    |             |                                                                                       |
| 17.                                                                                             | Advocate Mr. Jehangir Mistry    |             |                                                                                       |
| 18.                                                                                             | Advocate Ms. Namrata Parikh     |             |                                                                                       |
| 19.                                                                                             | Advocate Ms. Ashwini Kumar DS   |             |                                                                                       |
| 20.                                                                                             | Advocate Mr. Chidanand D.L.     |             |                                                                                       |
| as i/b M/s Mulla and Mulla and<br>Gauri Blunt and Coe<br>Advocates for Resp No. 6, 14, 16 to 22 |                                 |             |   |

## For Petitioners

: 2 :

Mr. C. Aryama Sundaram, Sr. Adv.  
Mr. Somasekhar Sundaresan, Adv.  
Mr. Manik Dogra, Adv.  
Ms. Rohini Musa, Adv.  
Mr. Mohit Arora, Adv.  
Mr. Abhishek Venketramanan, Adv.  
Mr. Dhaval Kothari, Adv.  
Mr. Apurva Diwangi, Adv.  
Mr. Ruzbeh Mistry, Adv.  
Mr. Rohan Jaitley, Adv.  
Ms. Sonali Jaitley, Adv.  
Mr. Gungan Shah, Adv.  
Mr. Parag Sawant, Adv.  
Mr. Ravi Tyagi, Adv.  
Mr. Akshay Doctor, Adv.  
Ms. Sanhya Kapoor, Adv.  
i/b. Desai & Diwangi



Mr. Janak Dwarkadas, Sr. Adv.  
Mr. Sharan Jagtiani, Adv.  
Mr. Jehangir Tejwadi, Adv.  
Ms. Shireen Pochkhanawalla, Adv.  
Mr. Nirav Barot, Adv.  
i/b Maneksha & Sethna  
Adv. for Resp. II



ORDER

MA 454/2017, 539/2017, IA 75/2017 in CP 82/I&BP/NCLT/MB/MAH/2016

The Petitioner side submissions part heard. For continuation, list this matter as listed before, i.e. on 23.11.2017 and 24.11.2017.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

B. S. V. PRAKASH KUMAR  
Member (Judicial)